NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 01.06.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 96/09	TP 18/16 (along with TP 93/16)	Hearing	397-398	Parkway Developments Pvt. Ltd., & 2 Others Vs IDEB Parkways Holdings Pvt. Ltd., & 3 Others.

SL. NAME (IN CAPITAL)

SIGNATURE

NO. & PHONE NUMBER

REPRESENTATION TO WHOM

ALMP Legal filed vakalat for R-1,3 and 4. Counsel reported that already vakalat for R-2 was filed. Counsels for petitioners are absent. Respondents counsel is further directed to file two more sets of copies of pleadings of the respondents.

List it on 17.07.2017.

MEMBER (J)

MEMBER (T)